

12.40hrs.

RE. PAPER LAID ON THE TABLE

SHRI JYOTIRMOY BOSU (Diamond Harbour): On Item 2 I have written to you. This is about the Prevention of Food Adulteration Act and the rules under it. This is a Central Act and the States, in co-ordination with the Central authority, are trying to implement it, but what is happening here is that questions concerning adulteration of various items—take for example, vanaspati—are being disallowed. In the premises of Hindustan Levers in Ghaziabad, a tanker lorry full of adulterated oil was caught.

MR. SPEAKER: What has it to do with Papers laid?

SHRI JYOTIRMOY BOSU: The paper laid is about the Prevention of Food Adulteration Rules, 1978.

MR. SPEAKER: What have you to say on that?

SHRI JYOTIRMOY BOSU: I said that questions on food adulteration that is being done....

MR. SPEAKER: That does not arise.

SHRI JYOTIRMOY BOSU: It does. I want an assurance from you that questions relating to food adulteration since it is being controlled by the Centre, would be admitted here and would be allowed to be replied to on the floor of the House. What is your observation on that?

MR. SPEAKER: I will look into the matter. I cannot give you an assurance.

SHRI JYOTIRMOY BOSU: Do you want food adulteration to continue?

MR. SPEAKER: I do not want anything, anyway I do not want food adulteration for me! I cannot off-hand give you an assurance.

SHRI JYOTIRMOY BOSU: All I am wanting is....

MR. SPEAKER: That does not arise out of Item 2.

SHRI JYOTIRMOY BOSU: All that I am submitting is that questions relating to food adulteration be allowed for reply.

MR. SPEAKER: That does not arise out of Item 2.

12.43 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1978, which has been passed by the Rajya Sabha at its sitting held on the 28th February, 1978."

PUBLIC WAKFS (EXTENSION OF LIMITATIONS) (DELHI AMENDMENT) BILL.

AS PASSED BY RAJYA SABHA.

SECRETARY: Sir, I lay on the Table of the House the Public Wakfs (Extension of Limitation) Delhi Amendment) Bill, 1978, as passed by Rajya Sabha.